

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

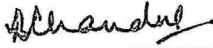
ORDER

In partial modification to the earlier orders, the following transfers and postings are hereby made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh./ Ms.)	From	To
1	Rajni Gupta EC- 75483681	JJA/Asstt. Ahlmad in the Court of Sh. Manoj Kumar Nagpal, Ld. Spl. Judge, PC Act, CBI, RADC.	JJA, Cash Branch/ Fine & Audit Branch, RADC.
2	Puneet Tanwar EC- 26661385	JJA/ Ahlmad in the Court of Ms. Vidhi Gupta Anand, Ld. ACMM, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Rajesh Kumar Goel, Ld. Spl. Judge, PC Act, CBI, RADC.
3	Mukesh Kumar EC- 51072060	JA/ Asstt. Ahlmad in the Court of Sh. Rajesh Kumar Goel, Ld. Spl. Judge, PC Act, CBI, RADC..	JA/ Ahlmad in the Court of Sh. Jay Thareja, Ld. Spl. Judge, PC Act, ACB, RADC.
4	Manoj Kumar Joshi EC- 73956581	JA/ Asstt. Ahlmad in the Court of Ms. Geetanjali Goel, Ld. Spl. Judge, PC Act, CBI, RADC.	JA/ Ahlmad in the Court of Ms. Vidhi Gupta Anand, Ld. ACMM, RADC.
5	Himanshu EC- 72982485	JJA/ Asstt. Ahlmad in the Court of Sh. Rakesh Kumar-III, Ld. Spl. Judge, PC Act, CBI, RADC.	JJA/ Asstt. Ahlmad in the Court of Ms. Geetanjali Goel, Ld. Spl. Judge, PC Act, CBI, RADC.
6	Vipin Kumar EC- 92940956	JA/ Asstt. Ahlmad in the Court of Sh. Atul Krishna Agrawal, Ld. Spl. Judge, PC Act, CBI, RADC.	JA/ Ahlmad in the Court of Sh. Harjeet Singh Jaspal, Ld. ACMM, RADC.
7	Sonu EC- 46584145	JJA, Administration Branch, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Atul Krishna Agrawal, Ld. Spl. Judge, PC Act, CBI, RADC.
8	Gayatri Bejjipuram EC- 3366/ 76065264	Sr. PA in Office Pool, RADC.	Sr. PA in the Court of Sh. Arun Goel, Ld. POLC, RADC.

- Note :-**
1. Compliance of Circular No.- 32720-32850/P&T/Admn.-I &II/Hqs/Delhi/2023 dated 24.08.2023 of Ld. PDJ, HQs shall be ensured strictly without any fail by the Ahlmads/ officials concerned.
 2. Transfer order No.- 7239D-7289D/F.7/P&T/Admn./RADC/2023 dated 06.09.2023 in respect of Sh. Ghanshyam (Sl. No.-10), Sh. Puneet Tanwar (Sl. No.-11), Ms. Jyoti Arora (Sl. No.-12) and Ms. Rajni Gupta (Sl. No.-16) stands cancelled and remaining officials are directed to comply with the transfer order immediately.
 3. Transfer order No.- 6292D-6328D/F.7/P&T/Admn/RADC/2023 dated 04.08.2023 in respect of Sh. Santosh Kumar Chandola, PA (Sl. No. - 5) stands cancelled.
 4. Ms. Parvesh, Peon in Judicial Branch is hereby attached with Ms. Poonam Sharma, Administrative Officer (Judl.) in addition to the work already assigned to her.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(ANJU BAJAJ CHANDNA)

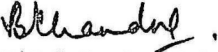
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

Dated, Delhi the 12/09/2023

At 03:40 P.M.
7334-7367-D
No.: _____/F.7/P&T/Admn/RADC/2023
Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn.I, II & III Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official

- website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
 10. The Dealing Official T&P -I, II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.
 11. The Branch Incharge, R&I, RADC with the direction to ensure that the proforma of Handing over /Taken over is annexed with the joining/ relieving report of the Ahlmads concerned transferred.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi